

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/1530 /A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, ✓ The District & Sessions Judge  
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 12<sup>th</sup> March, 2020.

Sub:- **Permission to avail LTC.**

Ref:- Your letter Nos. DJL/1127/2020 dtd. 12.02.2020 and  
DJL/1817/2020 dtd.03.03.2020

Madam

With reference to the above, I am directed to inform you that Smti Tasfia Hussain, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur, has been accorded permission to avail LTC for the current block period of 2018-2021 w.e.f. 11.04.2020 to 17.04.2020 (subject to granting of leave on 17.04.2020 by the appropriate authority) to visit Goa via Kolkata, by the shortest possible route, as per existing Rules.

Smti Hussain may be informed accordingly.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/1531- /A. dated 12.3.2020

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Tasfia Hussain, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur, for information with reference to her letter Nos.CJ/L/164/2020 dtd. 10.02.2020 and CJ/L/253/2020 dtd. 03.03.2020.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information and necessary action.

sd/-  
**JT. REGISTRAR (VIGILANCE)**